

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**STARRED QUESTION NO. \*155**  
**TO BE ANSWERED ON 05.12.2024**

**SURVEY ON CLOSED MSMEs**

\*155. SHRI GOPAL JEE THAKUR:  
SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has conducted any survey of closed Micro, Small and Medium Enterprises (MSMEs) across the country particularly in Sonapat Parliamentary Constituency of Haryana, Darbhanga district of Bihar and Giridih Parliamentary constituency of Jharkhand if so, the details thereof;
- (b) the number of employment generated through MSMEs, State-wise particularly in Bihar, Haryana and Jharkhand including the said constituencies;
- (c) the steps taken by the Government to strengthen, support and finance, revive and reconstruct the existing MSMEs lying closed during the last five years;
- (d) whether the Government has started any discussion or dialogue to address the grievances of MSMEs regarding difficulties faced by them in dealing with financial institutions; and
- (e) if so, the steps taken by the Government in this regard?

**ANSWER**

MINISTER FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI JITAN RAM MANJHI)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 155 FOR 05.12.2024 REGARDING " SURVEY ON CLOSED MSMEs"**

(a): No survey has been conducted, however, as per data on Udyam Registration Portal (URP) about 0.22 % MSMEs have been deregistered due to closure. Also, during this period, 3.13 crore enterprises have registered on the URP. The registration on URP have increased from 1.52 crore on 01.04.2023 to 3.13 crore on 30.11.2024. The following table contains the details for district of Sonipat, Darbhanga, and Giridih as per Udyam Registration portal.

Sl. No.	All India, State and District	Number of MSMEs registered from 01.7.2020 till 30.11.2024	Number of MSMEs closed as a % of MSMEs registered from 01.7.2020 till 30.11.2024
1.	All India	3.13crore	0.22
2.	(a) Haryana	10.01lakh	0.005
	(b) Sonipat	00.47lakh	0.0003
3.	(a) Bihar	12.80lakh	0.0103
	(b) Darbhanga	00.42lakh	0.0005
4.	(a) Jharkhand	5.20 lakh	0.0037
	(b) Giridih	00.33lakh	0.0002

(b): Employment reported by registered enterprises as on 30.11.2024, State-wise, including Darbhanga, Sonipat and Giridih districts is given at Annexures-I, II, III and IV.

(c): To strengthen, support and finance, revive and reconstruct the MSME sector, the Government of India has taken a number of steps and some of these steps are as under:

- i. To address the stress in MSME accounts in the incipient stage and facilitate their revival, the Ministry of Micro, Small and Medium Enterprises, Government of India, vide their Gazette Notification dated May 29, 2015, notified a 'Framework for Revival and Rehabilitation of Micro, Small and Medium Enterprises' (FRR for MSMEs). In continuation of the Gazette notification, RBI issued instructions vide its circular no. RBI/2015-16/338 FIDD.MSME & NFS.BC.No.21/06.02.31/2015-16 dated 17.03.2016.
- ii. Rs.5 lakh crore Emergency Credit Line Guarantee Scheme, for businesses, including MSMEs. The scheme was operational till 31.03.2023. As per a research report dated 23.01.2023 of the State Bank of India on Emergency Credit Line Guarantee Scheme, almost 14.6 lakh MSME accounts, of which about 98.3% of the accounts were in the Micro and Small Enterprises categories, were saved from slipping into non-performing asset (NPA) classification.
- iii. Under the Credit Guarantee Scheme for Micro and Small Enterprises (MSEs) of Ministry of MSME, guarantee is provided to Member Lending Institutions for the credit extended by them to MSEs without any collateral security or third-party guarantee. As announced in the Union Budget 2022-23 and 2023-24, Rs. 9,000 crore was infused into the corpus of Credit Guarantee Fund Trust for MSEs to enable an additional credit of Rs. 2.00 lakh crore, at a reduced cost of credit.

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- iv. Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- v. New revised criteria for defining MSMEs.
- vi. Udyam Registration" for MSMEs, for Ease of Doing Business w.e.f. 01.07.2020.
- vii. Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7.2021.
- viii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- ix. Launch of Udyam Assist platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises under the formal ambit for availing the benefit under Priority Sector Landing.
- x. No global tenders for procurement up to Rs.200 crores.

(d) & (e): Grievances of MSMEs are being addressed through CHAMPIONS Portal launched on 01.06.2020 by the Ministry of MSME. It is an ICT based system, which operates Central Control Room and 69 State Control Rooms in hub and spoke model to redress grievances of MSMEs. Based on operational requirements, the scope of CHAMPIONS Portal has been expanded to Banks/ Financial Institutions/ Regional Rural Banks, and CPSEs etc.

Awareness generation and to improve access to affordable credit for MSMEs, the Ministry of MSME organizes workshops/ interactive sessions for MSMEs and Industry Associations, in coordination with MSME-Development and Facilitation Office (MSME-DFOs), Banks, Member Lending Institutions, SIDBI, CGTMSE, etc.

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Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 155 for answer on 05.12.2024.

<b>All India State-wise employment reported by MSMEs since 01/07/2020 to 30/11/2024</b>		
<b>Sl No.</b>	<b>Name of the State / UT</b>	<b>Employment Reported</b>
1.	Andaman and Nicobar Islands	2,42,123
2.	Andhra Pradesh	1,19,46,322
3.	Arunachal Pradesh	1,80,787
4.	Assam	51,44,186
5.	Bihar	1,05,13,995
6.	Chandigarh	3,51,136
7.	Chhattisgarh	31,03,978
8.	Delhi	69,20,657
9.	Goa	3,80,481
10.	Gujarat	1,28,78,537
11.	Haryana	67,25,061
12.	Himachal Pradesh	10,98,669
13.	Jammu and Kashmir	24,76,596
14.	Jharkhand	41,99,027
15.	Karnataka	1,90,66,710
16.	Kerala	46,22,919
17.	Ladakh	50,121
18.	Lakshadweep	5,491
19.	Madhya pradesh	1,01,96,990
20.	Maharashtra	2,48,82,033
21.	Manipur	6,19,982
22.	Meghalaya	1,80,926
23.	Mizoram	1,92,980
24.	Nagaland	2,01,387
25.	Odisha	81,63,137
26.	Puducherry	3,16,235
27.	Punjab	72,16,607
28.	Rajasthan	1,32,61,764
29.	Sikkim	85,355
30.	Tamil nadu	2,40,95,491
31.	Telangana	1,30,47,615
32.	Dadra & Nagar Haveli and Daman & Diu	2,26,615
33.	Tripura	8,18,996
34.	Uttar Pradesh	2,29,28,343
35.	Uttarakhand	19,37,333
36.	West Bengal	1,55,79,729
<b>Total :-</b>		<b>23,38,58,314</b>
<b>Report dated:- 03/12/2024</b>		

Source: Udyam Registration Portal

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 155 for answer on 05.12.2024.

<b>District wise employment in Bihar reported by MSMEs since 01/07/2020 to 30/11/2024</b>		
<b>Sl. No.</b>	<b>District</b>	<b>Employment Reported</b>
1	Araria	3,26,264
2	Arwal	36,178
3	Aurangabad	2,94,253
4	Banka	1,36,238
5	Begusarai	3,42,031
6	Bhagalpur	3,73,666
7	Bhojpur	1,63,014
8	Buxar	98,011
9	Darbhanga	2,98,266
10	Gaya	4,00,415
11	Gopalganj	2,51,537
12	Jamui	1,34,441
13	Jehanabad	97,271
14	Kaimur (bhabua)	1,04,387
15	Katihar	3,23,397
16	Khagaria	1,47,928
17	Kishanganj	1,67,169
18	Lakhisarai	68,388
19	Madhepura	2,44,128
20	Madhubani	3,81,069
21	Munger	1,12,711
22	Muzaffarpur	6,29,542
23	Nalanda	2,27,906
24	Nawada	1,75,092
25	Pashchim champaran	3,08,343
26	Patna	11,33,656
27	Purbi champaran	5,05,469
28	Purnia	4,44,612
29	Rohtas	2,69,440
30	Saharsa	2,48,045
31	Samastipur	4,10,452
32	Saran	3,41,431
33	Sheikhpura	49,085
34	Sheohar	44,854
35	Sitamarhi	2,95,841
36	Siwan	2,59,652
37	Supaul	2,23,652
38	Vaishali	4,46,161
	<b>Total:-</b>	<b>1,05,13,995</b>
<b>Report dated:- 03/12/2024</b>		

Source: Udyam Registration Portal

**Annexure-III**

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 155 for answer on 05.12.2024.

<b>District wise employment in Haryana reported by MSMEs since 01/07/2020 to 30/11/2024</b>		
<b>Sl. No.</b>	<b>District</b>	<b>Employment Reported</b>
1	Ambala	3,61,611
2	Bhiwani	1,89,234
3	Charki dadri	41,425
4	Faridabad	8,81,877
5	Fatehabad	1,61,421
6	Gurugram	13,21,176
7	Hisar	3,04,115
8	Jhajjar	2,29,188
9	Jind	1,77,523
10	Kaithal	1,85,585
11	Karnal	3,32,840
12	Kurukshetra	1,85,204
13	Mahendragarh	1,33,272
14	Nuh	1,79,255
15	Palwal	2,33,953
16	Panchkula	1,52,283
17	Panipat	4,52,379
18	Rewari	1,98,327
19	Rohtak	2,01,571
20	Sirsa	1,92,147
21	Sonipat	3,57,764
22	Yamunanagar	2,52,911
	<b>Total:-</b>	<b>67,25,061</b>
<b>Report dated:- 03/12/2024</b>		

Source: Udyam Registration Portal

**Annexure-IV**

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 155 for answer on 05.12.2024.

<b>District wise employment in Jharkhand reported by MSMEs since 01/07/2020 to 30/11/2024</b>		
<b>Sl. No.</b>	<b>District</b>	<b>Employment reported</b>
1	Bokaro	2,76,937
2	Chatra	3,33,869
3	Deoghar	1,38,672
4	Dhanbad	3,52,589
5	Dumka	1,10,275
6	East Singhbhum	4,72,779
7	Garhwa	1,93,022
8	Giridih	2,04,118
9	Godda	1,21,726
10	Gumla	45,962
11	Hazaribag	2,33,709
12	Jamtara	39,670
13	Khunti	23,642
14	Koderma	84,159
15	Latehar	42,092
16	Lohardaga	47,401
17	Pakur	98,777
18	Palamu	2,07,807
19	Ramgarh	1,38,314
20	Ranchi	6,54,902
21	Sahebganj	80,258
22	Seraikela-Kharsawan	1,40,342
23	Simdega	66,926
24	West Singhbhum	91,079
<b>Total:-</b>		<b>41,99,027</b>
<b>Report dated:- 03/12/2024</b>		

Source: Udyam Registration Portal